List of Civil Cases transmitted to District courts of Pecuniary Jurisdiction up to 25,00,000/- (Twenty Five Lakhs) under the orders of Hon'ble The Chief Justice

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	S. No.	case	Case No.	Year	Party	District	Valuation	ı bv	Letter No. &Date
L	Т	FAFO	909	2012	Smt Kusum Lata vs Mukesh Rastogi	Dad	7 00 00 00		
-1	2	EAEO	4.5.5.		Sine Rasam Lata vs Mukesii Kastogi	Badaun	7.00.000.00	l Civil ludae	898/29 03 2016

1 FAFO 909 2012 Smt Kusum Lata vs Mukesh Rastogi Badaun 7,00,000.00 Civil Judge 898/29.03.2010 2 FAFO 1884 2015 Krishna Kant vs Smt Veerwati Badaun 16,00,000.00 Civil Judge 897/29.03.2010	1	FAFO	909	2012	Cmt Kusuma I - t - M I - I -				&Date
2   TAIO   1884   2015   Krishna Kant vs Smt Veerwati   Badaun   16,00,000.00   Civil Judge   897/29 03 2010	2					Badaun	7,00,000.00	Civil Judge	898/29.03.2016
		I IAIO	1004	2015	Krishna Kant vs Smt Veerwati	Badaun	16,00,000.00	Civil ludge	897/29.03.2016

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		CASE			y cartediction up to its. 25,00,000/- (1 wenty Five )	Lakns) under the	orders of Hon'ble The	Chief Justice		
S .NO.	Case Type		YEAR	DISTRICT	DADTY MANEE	VALUATION OF	JUDGEMENT			

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			CASE						
	S .NO.	Case Type		YEAR	DISTRICT		VALUATION OF	JUDGEMENT	
	4				DISTRICT	PARTY NAME	APPEAL	PASSED BY	LETTER NO./ DATE
,		FAPL	242	2010	AURAIYA	OM PRATAP VS AVANEESH KUMAR AND OTHERS			
						STATE OF THE STATE	9,68,880	CIVIL JUDGE	930 /02 04 16

		1					Cracio oi Holl Die Tile	Ciliei Justice
		CASE	1					
- L	Cons Tune	1	1/545			VALUATION OF	JUDGEMENT	
3.1	O. Case Type	NO.	YEAR	DISTRICT	PARTY NAME	APPEAL		
1	FAPL	242	2010	ALIRAIYA	OM DD ATAD VC AVANEDCH KID AAD AND CO	AFFEAL	PASSED BY	LETTER NO./ DATE

List of Civil Cases transmitted to District Courts of Pecuniary Jurisdiction up to Rs. 25,00,000/- (Twenty Five Lakhs) under the orders of Hon'ble The Chief Justice												
					The Lak	ns) under the orde	ers of Hon'ble The Ch	ief Justice	!			
		CASE							1			
S .NO.	Case Type	NO.	YEAR	DISTRICT	PARTY NAME	VALUATION OF	JUDGEMENT					
	EADI	220	2000	541114	NAGAR PALIKA PARISHAD AND OTHERS VS HARI NADAM BALAND	APPEAL	PASSED BY	LETTER NO./ DATE				

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9,75,000.00

1,5,00,018.00

CIVIL JUDGE

CIVIL JUDGE

959/02.04.16

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						1 April 1 April 1 April 2 Apri	is, ander the ord	ers of Horr pie The Ch	iet Justice
	S .NO.	Case Type	CASE NO.	YEAR	DISTRICT	PARTY NAME	VALUATION OF APPEAL	JUDGEMENT	
	1	FAPL	239	2008	BALLIA	NAGAR PALIKA PARISHAD AND OTHERS VS HARI NARAIN RAI AND		PASSED BY	LETTER NO./ DATE
- 1		E 4 D1				OTHERS	6,00,794.70	CIVIL JUDGE	958/02.04.16

MUZAMMIL HUSAIN VS JAI SHANKER AND OTHERS

SUDHA SRIVASTAVA VS RAMESH CHANDRA SRIVASTAVA AND OTHERS

FAPL

FAPL

293

470

2015

2015

BALLIA

BALLIA